

**SECTION : XIV**  
**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**  
**INTERLOCUTORY APPLICATION NOS. 102-103**  
(Application for directions)

**IN**  
**PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) Nos. 8398-8399 &**  
**12415/05**

SUPER BAZAR KARAMCHARI  
DALIT SANGH. & ANR.

... PETITIONERS

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

**OFFICE REPORT**

The applications (I.A. Nos.100-101) in the matters above mentioned were listed before the Hon'ble Court on 21.11.2016, when the court was pleased to pass the following order

**"...IA Nos. 100-101 in SLP(C) Nos. 8398-8399/2005**

**Heard learned counsel for the applicant.**

**The prayer made by the applicant in the instant interlocutory applications is allowed, and the time is extended up to 31.03.2017 to settle the dues of M/s Writers and Publishers Limited."**

It is submitted that Mr. L.R. Singh, Advocate, for the Official Liquidator has on 22.03.2017 filed application for directions (Registered as I.A. No. 102-103) and the same has been placed with I.A. No. 100-101 paper books supplied by the counsel for the applicant as original paper books have been weeded out after due preservation.

The applications in the matters above mentioned are listed before the Hon'ble Court with this Office Report.

DATED this the 11<sup>th</sup> DAY OF APRIL, 2017.

**ASSISTANT REGISTRAR**

**Copy to:-**

1. Mr L.R. Singh, Advocate
2. M/s Mitter & Mitter Co., Advs.
3. Ms Prerna Mehta, Advocate
4. Mr V.K. Verma, Advocate.
5. Ms Kavita Wadia, Advocate.
6. Mr A.K. Gupta, Advocate.
7. M/s Saharya & Co., Advocates.
8. Mr D.N. Goburdhan, Advocate.
9. Mr C.D. Singh, Advocate.
10. Dr Kailash Chand, Advocate.
11. Mr Anis Ahmed Khan, Advocate

12. Mr Ravindra Kumar, Advocate.
13. Mr Surya Kant, Advocate.
14. Dr Sushil Balwada, Advocate.
15. Ms Puja Sharma, Advocate.
16. Mr P. Narsimhan, Advocate.
17. Mr Ravindra S. Garia, Advocate.
18. Mr Chiraranjan Addey, Advocate.
19. Ms Shilpa Singh, Advocate.
20. Mr Ravi Kumar Tomar, Advocate.
21. Mrs. Anil Katiyar, Advocate
22. Mr. Prashant Bhushan, Advocate

**ASSISTANT REGISTRAR**

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